

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

MISC. APPLICATION NO. 59 of 2024
IN
ORIGINAL APPLICATION NO. 56 OF 2024

IN THE MATTER OF:
SAURABH TIWARI

.... APPLICANT

VERSUS

UNION OF INDIA & ORS.

.... RESPONDENTS

INDEX

Sl. No.	Particulars	Pages
1.	Reply on behalf of Uttar Pradesh Pollution Control Board.	1 – 8
2.	<u>ANNEXURE-1 & 2</u> True copy of details of sewage generation & gap analysis.	9 – 10
3.	<u>ANNEXURE-3 & 4</u> True copy of tapped drains joining River Ganga & Yamuna.	11 – 12
4.	<u>Annexure-5</u> True copy of the details of 3 additional STPs.	13 – 14
5.	<u>ANNEXURE-6 & 7</u> True copy of waste water quality of untapped drains.	15 – 17
8.	<u>ANNEXURE-8</u> True copy of Analysis Report.	18
9.	<u>ANNEXURE-9</u>	19

	True copy of water quality of River Ganga & River Yamuna.	
10.	<u>ANNEXURE-10</u> True copy of letter dated 09.08.2024.	20 – 23
11.	<u>ANNEXURE-11</u> True copy of letter dated 12.01.2024.	24 – 31

NEW DELHI
DATED: 20.09.2024



(PRADEEP MISRA & DALEEP DHYANI)
Counsel for U.P. Pollution Control Board,
138, New Lawyers Chamber,
Supreme Court of India,
New Delhi-110001
(M.) 9810252518
Email: pradeepmisra@yahoo.com

BEFORE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI

M.A. No. 59 of 2024
IN
ORIGINAL APPLICATION NO. 56 OF 2024

IN THE MATTER OF:
SAURABH TIWARI

..... APPLICANT

VERSUS

UNION OF INDIA & ORS.

..... RESPONDENTS

RESPONSE ON BEHALF OF U.P. POLLUTION CONTROL BOARD

I, Dr. S. C. Shukla, S/o. Later N. Shukla aged about 59 years,
Regional Officer, U.P. Pollution Control Board, Prayagraj, U.P. do
hereby solemnly affirm and state as follows:

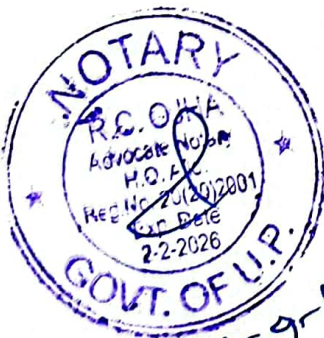
1. That I in the abovenoted capacity am well conversant with the facts of the present case and have been authorized by the U.P. Pollution Control Board to file the present affidavit on its behalf.
2. That the abovenoted matter came up for hearing on 01.07.2024 when this Hon'ble Tribunal pleased to pass the following directions:

".....2. In the OA the applicant had raised grievance about the quality of water of river Ganga in Sangam city Prayagraj with reference to the Magh Mela with the grievance that 50 drains were discharging polluted water after Rasulabad till Sangam on the stretch of 8 kilometers resulting in polluted water in the river.

3. The Tribunal vide order dated 18.01.2024 had formed the joint Committee comprising of Member Secretary, UPPCB as also District Magistrate, Prayagraj and had directed the joint Committee to ascertain the correct factual position, truthfulness to the allegations made in the OA and take appropriate remedial action and submit an action taken report before the Registrar General.
4. The action taken report submitted by the RO, UPPCB reflects that the water of the river in the relevant stretch is not of drinkable quality for Achman purposes.
5. Issue Notice to the Applicant and the Respondents in the OA. The Office is directed to serve the Respondents.
6. List on 23.09.2024."
3. That in compliance of the said order the present response is being filed on behalf of U.P. Pollution Control Board.

DETAILS OF SEWAGE GENERATION IN PRAYAGRAJ NAGAR NIGAM, PRAYAGRAJ

1. Project Manager, Ganga Pollution Control Unit, U.P. Jal Nigam (Rural), Prayagraj has informed that presently total sewage generation in Prayagraj city through 81 nos. drains and sewerage network is about 468.28 MLD out of which 394.48 MLD sewage is treated through existing 10 STP's. Total gap in treatment capacity is 128.28 MLD. Details of sewage generation & gap analysis is being attached as **Annexure-01** and **02** to this response.



19-9-24



2. The Project Manager, Ganga Pollution Control Unit, U.P. Jal Nigam (Rural), Prayagraj has informed regarding tapped & untapped drains joining River Ganga & Yamuna in Prayagraj Nagar Nigam, Prayagraj. Details of tapped drains & untapped drains joining River Ganga & Yamuna is being attached as **Annexure-03 and 04** to this response.

3. The Project Manager has also informed regarding action plan for treatment of remaining waste water through 03 additional STPs with total capacity of 183 MLD to fulfill the gap in sewage generation and treatment, along with tapping of untapped drains in Prayagraj Nagar Nigam, Prayagraj. A project for Onsite Treatment of Drains to treat the waste water of those untapped drains whose completion time for Gange Programme is going beyond Mahakumbh-2025 period, of Rs 55.57 crores, sanctioned by NMCG, New Delhi on 24.7.2024 will be executed by Nagar Nigam, Prayagraj/UP Jal Nigam (Urban), to maintain river water quality for the pilgrimage. The details of 03 additional STPs and above sanctioned project is Annexed as **Annexure-05** to this response.

4. The officials of the UPPCB, Prayagraj have inspected the site of the 40 untapped drains i.e. 25 drains meeting to River Ganga & 15 drains meeting to River Yamuna at Prayagraj on 30.07.2024 & 31.07.2024.

5. The Water quality of 25 drains discharging into River Ganga and 15 drains discharging into River Yamuna as per analysis of samples taken at different sampling points in Prayagraj is being attached as **Annexure-06 & 07** to this response. As per the



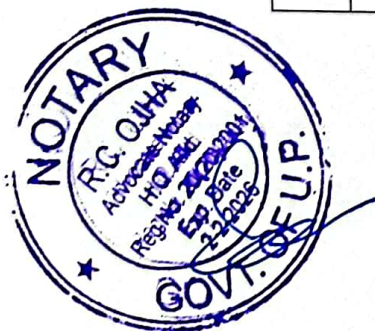
A handwritten signature in blue ink, consisting of a large, stylized loop followed by a horizontal line.

attached analysis report, the parameters were found beyond the prescribed norms.

6. The officials of the UPPCB, Prayagraj has inspected the 10 STP's functional in Prayagraj on dt. 30.07.2024. The details of STP's are tabulated below :-

Sl. No.	Name of STP	Design Capacity (MLD)	Year of commencement	Technology	Status	Name of Agency for operation of STPs	Recipient aquatic body of treated sewage
01	Naini	80	2021	ASP	Operational	UP Jal Nigam (Rural)	Directly discharging into River Yamuna
02	Naini	42	2023	FCR	Operational	UP Jal Nigam (Rural)	Directly discharging into River Yamuna
03	Numayadahi	50	2020	Bio-Tower and ASP	Operational	UP Jal Nigam (Rural)	Directly Discharging into River Yamuna
04	Salori	29	2020	FAB	Operational	UP Jal Nigam (Rural)	Directly Discharging into River Ganga
05	Salori	14	2016	SBR	Operational	UP Jal Nigam (Urban)	Directly discharging into River Ganga
06	Rajapur	60	2021	UASB	Operational	UP Jal Nigam (Rural)	Directly discharging into River Ganga.
07	Kodra	25	2020	Bio-Tower and ASP	Operational	UP Jal Nigam (Rural)	Directly discharging into River Ganga.
08	Ponghat	10	2020	Bio-Tower and ASP	Operational	UP Jal Nigam (Rural)	Directly discharging into River Ganga
09	Phaphamau	14	2023	FCR	Operational	UP Jal Nigam (Rural)	Directly discharging into River Ganga
10	Jhunsi	16	2023	FCR	Operational	UP Jal Nigam (Rural)	Directly discharging into River Ganga

7. The samples of the all STPs were collected by the officials of the Regional Office, UPPCB, Prayagraj and same were analysed in Regional Laboratory, UPPCB, Prayagraj. Analysis report of



treated sewage of STP's is being attached as Annexure-08. The Results are tabulated below:-

S. No.	Name and address of STP	Date of sample collection	Sampling point	Parameters					
				pH	T.S.S. (mg/l)	B.O.D. (mg/l)	C.O.D. (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)
1.	80 MLD STP Naini, Prayagraj	30.07.2024	Outlet of STP	7.41	86	24.2	98	21000	680
2.	42 MLD STP Naini, Prayagraj	30.07.2024	Outlet of STP	7.26	90	25.6	104	17000	680
3.	50 MLD STP Numayadah, Prayagraj	30.07.2024	Outlet of STP	7.32	80	23.4	52	15000	450
4.	29 MLD STP Salori, Prayagraj	30.07.2024	Outlet of STP	7.38	92	27.4	114	35000	920
5.	14 MLD STP Salori, Prayagraj	30.07.2024	Outlet of STP	7.46	88	26.2	110	8400	400
6.	60 MLD STP Rajapur, Prayagraj	30.07.2024	Outlet of STP	7.44	94	28.4	108	24000	680
7.	25 MLD STP Kodra, Prayagraj	30.07.2024	Outlet of STP	7.58	92	26.6	106	13000	450
8.	10 MLD STP Ponghat, Prayagraj	30.07.2024	Outlet of STP	7.42	84	24.4	102	7000	400
9.	14 MLD STP Phaphamau, Prayagraj	30.07.2024	Outlet of STP	7.40	86	25.4	104	7900	400
10.	16 MLD STP Jhunsi, Prayagraj	12.07.2024	Outlet of STP	7.04	74	23.4	70	9400	400
Prescribed limit as per EPA				6.5-9.0	<100	30	250	--	<1000

8. The water samples of River Ganga & River Yamuna were collected at different sampling points in Prayagraj by the officials of the Regional Office, UPPCB, Prayagraj and same were analysed in Regional Laboratory, UPPCB, Prayagraj. Water quality of River Ganga & River Yamuna is being attached Annexure-09 . The Results are tabulated below:-



S. N.	Location of Sampling point	Date of sample collection	Parameters					
			pH	D.O (mg)	B.O.D. (mg/l)	C.O.D. (mg/l)	Total Coliform	Feecal Coliform (MPN/10)

9

				/l)			(MPN /100 ml)	0 ml)
1	River Ganga Upstream Near Fatehpur Ghat, Prayagraj	30.07.2024	8.11	7.9	2.5	8.0	1300	450
2	River Ganga Downstream near Shastri bridge, Prayagraj	30.07.2024	8.25	7.6	2.8	12.0	1700	930
3	River Ganga at Sangam, Prayagraj	30.07.2024	8.17	7.7	2.7	10.0	1500	610
4	River Ganga Downstream after confluence with River Yamuna near Chhatnag Ghat, Prayagraj	30.07.2024	8.13	7.5	2.9	13.0	2100	780
5	River Yamuna at Sarswati Ghat, Prayagraj	30.07.2024	8.07	7.8	2.6	8.8	1300	610
								500 MPN/100 ml (Desirabl e) 2500 MPN/100 ml (Maximu m permissi ble)
	<u>Standards</u> Primary Water Quality Criteria for bathing Water (Water used for organised outdoor bathing)		Between 6.5- 8.5	5.0 mg/ l or mor e	3.0 mg/l or less	-	-	



9

ACTION TAKEN

1. UPPCB has imposed Environmental Compensation against Prayagraj Nagar Nigam, Prayagraj in compliance of the Hon'ble Tribunal Order dated 21.05.2020 in OA No 593 of 2017 Paryavaran Suraksha Samiti & Ors. versus Union of India & Ors. vide letter dt 09.08.2024 amounting Rs. 129 Crore for untreated sewage being discharged in River Ganga & Yamuna after following due process as per law. The copy of the letter dated 09.08.2024 is being attached herewith as **Annexure-10** to this response.

2. UPPCB is regularly monitoring the status of effective operation of STP and Environmental compensation of Rs 25000, Rs 25000 and Rs 37500 has been imposed on 20.3.2023 against defaulter 25 MLD Kodra STP, 10 MLD Ponghat STP and 80 MLD Naini STP due to previous default, and letter has also been sent to District Magistrate, Prayagraj for realization of Environmental Compensation as Land revenue vide letter dated 12.01.2024. The copy of the letter dated 12.01.2024 is attached herewith as **Annexure-11** to this response. At present all these STPs are achieving Norms.

3. The above response/action taken report on behalf of the Uttar Pradesh Pollution Control Board is submitted before the Hon'ble National Green Tribunal for perusal and kind consideration please.



DEPONENT

VERIFICATION:

I, the abovenamed deponent do hereby verify that the contents of above affidavit are true to my knowledge derived from official

record. No part of the same is false and nothing material has been concealed therefrom.

VERIFIED ON THIS THE 19th DAY OF SEPTEMBER, 2024 AT PRAYAGRAJ, UTTAR PRADESH.

[Handwritten Signature]

DEPONENT

[Handwritten Signature]



19-9-24

THIS DOCUMENTS HAS BEEN SIGNED BEFORE ME
OF
Place at Allahabad the document is /are
identified by shri.....
Advocate the Contents of the documents
has been explained to the executed was
Admit the to be Correct
And the documents is Attest as

[Handwritten Signature]

[Handwritten Signature]

Ramesh chandra Ujha
Advocate Notary
Distt Head Quarter Allahabad

19-9-24

Details of Sewage Generation in Prayagraj Nagar Nigam

S. No.	Sewerage District	Nos. of Drains				Total Flow Received at STP	Source of Sewage Generation				
		Tapped	Untapped (to be tapped)	Untapped (tapping is not required)	Total		Tapped Drains	Untapped Drains	Sewerage Network (Col. 7 - Col. 8)	Total	
1	2	3	4	5	6	7	8	9	10	11	
1	A	3	8	2	13	106.30	29.94	3.65	76.36	109.95	
2	B	5	0	0	5	57.04	47.18	0.00	9.86	57.04	
3	C	2	13	0	15	51.25	33.09	13.24	18.16	64.49	
4	D	7	7	0	14	73.88	27.20	45.32	46.68	119.20	
5	E	2	3	0	5	41.30	21.07	4.42	20.23	45.72	
6	F	2	1	1	4	16.33	9.31	1.19	7.02	17.52	
7	G	7	7	1	15	36.76	36.76	4.75	0.00	41.51	
8	Jhansi	9	0	1	10	11.62	11.62	1.22	0.00	12.84	
	Total	37	39	5	81	394.48	216.17	73.80	178.31	468.28	
Hence, Total Sewage Generation in City by 81 Nos. Drains + sewerage network								468.28	MLD		

Self 05/08/24
 Project Manager
 Ganga Pollution Control Unit
 U.P. Jal Nigam (Rural)
 Prayagraj

Gap Analysis

There are 81 drains having total discharge 289.97 MLD (Tapped + Untapped) & sewage receive through sewerage network at all 10 STP's is 178.31 MLD. So, total sewage generation in Prayagraj city is 468.28 MLD (Drains + Sewerage Network) and installed capacity of STP's is 340 MLD. Summary of sewage generation is tabulated below.

Summary of Gap in Prayagraj Nagar Nigam in Sewage Generation

S. No.	Source of sewage	Discharge (MLD)
1	Drains (Untapped)	73.80
2	Drains (Tapped)	216.17
3	Sewerage Network	178.31
	Total	468.28
	Installed Capacity of STP's	340.00
	Treatment through existing STP's	394.48
	Gap in treatment capacity	128.28

8/05/08/29
Project Manager
Ganga Pollution Control Unit
U.P. Jal Nigam (Rural)
Prayagraj

Details of Tapped drains joining river Ganga & Yamuna in Prayagraj Nagar Nigam

S. No.	Name of Drains	RIVER	Flow (MLD)	Diverted & treated on STP
1	2	3	4	5
1	Chachar Drain	Yamuna	25.70	80 MLD Naini - I STP
2	Drain at Gate No. 9	Yamuna	2.21	
3	Drain at Gate No. 13	Yamuna	2.03	
4	Sasur Khaderi Drain	Yamuna	18.50	50 MLD Numayadahi STP
5	Main Ghinghar Drain	Yamuna	26.58	
6	Karela Bagh Drain	Yamuna	0.61	
7	Karela Bagh Drain A-1	Yamuna	0.75	
8	Karela Bagh Drain A-2	Yamuna	0.74	
9	Chilla Drain	Ganga	1.23	29 and 14 MLD Salori STP
10	Allenganj Nala / Buxi Bund Drain	Ganga	20.56	
	Salori Drain (Partially Tapped)	Ganga	11.30	
11	Mehdauri Gaon Drain	Ganga	1.48	60 MLD Rajapur STP
12	Rasulabad Puccaghat Drain	Ganga	1.63	
13	Jondhwal Rasulabad Drain (Murdaghat)	Ganga	1.58	
14	Jondhwal Ghat Drain/Chluhara Mandir	Ganga	1.38	
15	Morigate Drain	Ganga	8.46	
16	Drains of Daraganj Area	Ganga	2.11	
17	Mumfordganj Drain	Ganga	10.56	
18	Ponghat Nala	Ganga	7.71	
19	Kodra Nala	Ganga	13.36	25 MLD Kodra STP
20	Shantipuram Drain	Ganga	4.69	14 MLD Phaphamau STP
21	Basna Drain	Ganga	4.62	
22	Mawaiya Nala	Yamuna	29.97	42 MLD Naini - II STP
23	Mahewa Ghat Drain No. 1	Yamuna	0.75	
24	Mahewa Ghat Drain No. 2	Yamuna	0.42	
25	Mahewa Ghat Drain No. 3	Yamuna	0.61	
26	Arail Drain No. 2 (Kharikauni drain)	Yamuna	3.31	
27	Sachcha Baba Ashram Drain	Yamuna	1.49	
28	Near Arail Ghat	Yamuna	0.21	
29	5 small drains near Gangoli Shivala Drain (Augharwa Nala, Bholi Mandir Nala, Gangoli Shivala Nala I, Gangoli Shivala Nala II, Savitri Nagar Nala)	Ganga	1.02	16 MLD Jhansi STP
30	Dham Drain	Ganga	0.44	
31	Shastri Bridge Drain (inc. 3 small drains)	Ganga	0.64	
32	Triveni Marg Drain I	Ganga	1.15	
33	Triveni Marg Drain II	Ganga	0.62	
34	Uta Quila I	Ganga	0.33	
35	Uta Quila II	Ganga	0.26	
36	Lotey Haren/Havelia Nala	Ganga	6.53	
37	Lakkar Drain	Ganga	0.63	
		Total	216.17	


 Project Manager
 Ganga Pollution Control Unit
 U.P. Jal Nigam (Rural)
 Prayagraj

Sr. No.	Name of Drain	River	Flow in MLD
1	2	3	4
1	Dariyabad Kakalraghat Drain Meerapur	Yamuna	2.113
2	Dariyabad Pipalghat Drain	Yamuna	0.120
3	Salori Drain (Partially)	Ganga	8.783
4	Shivkuti Drain No. 1	Ganga	1.192
5	Shivkuti Drain No. 2	Ganga	0.162
6	Shivkuti Drain No. 3 (North)	Ganga	0.218
7	Shivkuti Drain No. 4	Ganga	0.278
8	Shivkuti Drain No. 5	Ganga	0.320
9	Shivkuti Drain No. 6	Ganga	0.275
10	Shivkuti Drain No. 7 (East)	Ganga	0.767
11	Govindpur Colony Drain (Puran Basti)	Ganga	0.218
12	Govindpur Colony Drain No. 1	Ganga	0.275
13	Govindpur Colony Drain No. 2	Ganga	0.323
14	Govindpur Colony Drain No. 3	Ganga	0.162
15	Govindpur Colony Drain No. 4	Ganga	0.271
16	Jondhwal Drain	Ganga	6.753
17	Shankarghat Drain -01	Ganga	0.444
18	Shankarghat Drain -02	Ganga	0.946
19	A.D.A. Colony Drain / Jwaladevi	Ganga	4.277
20	Shankarghat Colony Drain (Near Phaphamau Bridge)	Ganga	0.951
21	Rajapur Drain	Ganga	27.166
22	Sadar Bazar Drain	Ganga	4.787
23	Nehru Park Nala	Ganga	2.719
24	Yadavpur drain	Ganga	0.651
25	Dariyabad Jogighat Drain Meerapur	Yamuna	0.510
26	Balua ghat JCC Backside	Yamuna	0.150
27	Drain near Chachar Drain/Bargad Ghat Meerapur	Yamuna	0.190
28	Ghaghar Drain 1-A / Sadiyapur Drain	Yamuna	0.260
29	Ghaghar Drain 1-A1	Yamuna	0.210
30	Ghaghar Drain 1-B/Harshvardhan Drain	Yamuna	0.100
31	Indira Awas Drain / Jai Gurudev Ashram Drain	Ganga	1.190
32	Mahewa Pasi Tola Drain No. 1	Yamuna	0.720
33	Mahewa Pasi Tola Drain No. 2	Yamuna	0.410
34	Mahewa Pasi Tola Drain No. 3	Yamuna	0.620
35	Mahewa Pasi Tola Drain No. 4	Yamuna	0.310
36	Mahewa Pasi Tola Drain No. 5	Yamuna	0.410
37	Baretha/Kashipur	Ganga	1.050
38	3 small drain near mahewa ghat	Yamuna	2.111
39	Gokula Drain	Ganga	1.220
40	Baswar	Yamuna	0.170
41	Madauka	Yamuna	0
42	Co-operative drain	Ganga	0
43	Fort Drain no. - 1	Yamuna	0
44	Fort Drain no. - 2	Yamuna	0
	Total		73.80


Note:-

- 1- Drain mentioned at Sr. No. 42, 43 & 44 are having dry weather flow Zero so there is no requirement of tapping and treatment.
- 2- Drain mentioned at Sr. No. 41, the drain presently under construction but flow is expected so there is requirement of tapping and treatment.
- 3- Treatment of drains mentioned at Sr. No. 39 & 40 will be done via onsite treatment by Nagar Nigam, Prayagraj/UP Jal Nigam (Urban).


09/08/24
Project Manager
Ganga Pollution Control Unit
IIP Jal Nigam (Rural)

Action plan for treatment of remaining waste water & tapping of untapped drains in Prayagraj Nagar Nigam

S. No.	Action Plan	Nos of drains for tapping	Discharge (MLD)	Capacity of Proposed STP (MLD)
1	2	3	4	5
A	Projects Sanctioned under Namami Gange Programme			
1	Interception and Diversion of 7 Drains and Augmentation of Rajapur STP Capacity by 90 MLD- Project was sanctioned on dated 27.01.2023. For Execution of work E-Tender was invited, which consent on Financial Bid Evaluation Report from NMCG, New Delhi received on dated 02.08.2024 After issuance of LOA the execution work shall be completed in 18 months.	7	45.32	90
2	Interception and Diversion of 13 Drains and Augmentation of Salori STP Capacity by 43 MLD - Work was awarded on dated 23.02.2024 and is under progress. Date of start is 19.03.2024 and Date of Completion is 18.08.2025.	13	13.24	43
3	Interception and Diversion of 02 Drains and Augmentation of Naini-1 STP Capacity by 50 MLD- For Execution of work E-Tender was invited, which consent on Technical Bid Evaluation Report from NMCG, New Delhi received on dated 18.07.2024. Financial bid was opened on dated 24.07.2024 which is under review. After issuance of LOA the execution work shall be completed in 16 months.	2	2.24	50
	Sub Total - A	22	60.80	183
<p>Work Proposed for Onsite Treatment of Drains which will not be tapped before upcoming Mahakumbh-2025</p> <p>The completion time for the works of tapping of 22 drains (60.80 MLD) proposed under Namami Gange Programme is going beyond Mahakumbh-2025 period. Therefore, considering the pollution potential during Mahakumbh- 2025 and to maintain river water quality for the pilgrimage a proposal to treat the waste water of these untapped drains through Onsite Treatment was sent to NMCG, New Delhi. The project is sanctioned by NMCG, New Delhi on dated 24.07.2024 amounting Rs. 55.57 Cr. (AA&ES Enclosed). The further action is to be taken by Nagar Nigam, Prayagraj/UP Jal Nigam (Urban).</p>				
B	Projects Sanctioned under Mahakumbh - 2025 Programme			
1	Interception and Diversion of 02 Drains :- Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in September, 2024 (To be treated at 25 MLD Kodra STP).	2	3.37	After tapping, these drains will be treated at existing STP's.
2	Interception and Diversion of Jai Guru Dev drain :- Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in September, 2024 (To be treated at 14 MLD Phaphamau STP).	1	1.19	


 Project Manager
 Ganga Pollution Control Unit
 U.P. Jal Nigam (Rural)
 Prayagraj

S. No.	Action Plan	Nos of drains for tapping	Discharge (MLD)	Capacity of Proposed STP (MLD)
1	2	3	4	5
3	Interception and Diversion of 6 no. drains of Mahewa, 4.14 MLD & 1.83 MLD SPS :- Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in November, 2024 (To be treated at 42 MLD Naini-II STP & 80 MLD Naini-I STP).	6	4.58	
4	Interception and Diversion of Mndauka drain & 4.71 MLD SPS: - Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in November, 2024 (To be treated at 42 MLD Naini-II STP). (Note :- This drain is under construction, present flow is zero but after construction of the drain flow shall be received.)	1	0	
5	Interception and Diversion of Kashipur drain & 1.52 MLD SPS: - Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in November, 2024 (To be treated at 10 MLD Ponghat STP).	1	1.05	
6	Interception and Diversion of 6 no. drains of Baluaghat area & 1.75 MLD SPS: - Work is under progress under Mahakumbh-2025 Program. This is expected that execution work shall be completed in November, 2024 (To be treated at 80 MLD Naini-I STP).	6	1.42	
	Sub Total - B	17	11.61	
	Total (A+B)	39	72.41	183
C	Tapping not required			
1	Dry weather flow zero	3	0	
2	Drains having low flow & low organic load (Treatment of these drains will be done via onsite treatment by Nagar-Nigam, Prayagraj/UP Jal Nigam (Urban))	2	1.39	
	Sub Total - C	5	1.39	
	Grand Total (A+B+C)	44	73.80	183


 Project Manager
 Ganga Pollution Control Unit
 U.P. Jal Nigam (Rural)
 Prayagraj



**Regional Office,
U.P. Pollution Control Board,
Prayagraj**

Waste water quality of untapped drains discharging untreated sewage into River Ganga in prayagraj

Sl. No.	Location of Sampling point	Date of sample collection	Parameters					
			pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/ml)	FC (MPN/ml)
1.	Salori Nala/Amitabh Bacchan Culvert before meeting with River Ganga	30.07.2024	7.31	110	390	294	2600000	1700000
2.	Govindpur Colony Nala (Purani Basti) before meeting with River Ganga, Govindpur Prayagraj	30.07.2024	7.24	114	406	248	2100000	1100000
3.	Govindpur Nala No. 1, before meeting with River Ganga, Govindpur Prayagraj	30.07.2024	7.38	118	434	290	2500000	1300000
4.	Govindpur Nala No. 2, before meeting with River Ganga, Govindpur Prayagraj	30.07.2024	7.31	104	386	256	1700000	940000
5.	Govindpur Nala No. 3, before meeting with River Ganga, Govindpur Prayagraj	30.07.2024	7.34	108	378	262	2800000	1200000
6.	Govindpur Nala No. 4, before meeting with River Ganga, Govindpur Prayagraj	30.07.2024	7.27	116	390	256	2400000	1400000
7.	Shivkuti Nala No.1, before meeting with River Ganga, Shivkuti Prayagraj	30.07.2024	7.31	118	412	304	1400000	790000
8.	Shivkuti Nala No.2, before meeting with River Ganga, Shivkuti Prayagraj	30.07.2024	7.34	114	394	278	2000000	1100000
9.	Shivkuti Nala No.3, before meeting with River Ganga, Shivkuti Prayagraj	30.07.2024	7.21	106	384	268	2500000	1300000
10.	Shivkuti Nala No.4, before meeting with River Ganga, Shivkuti Prayagraj	30.07.2024	7.33	110	376	254	2400000	1400000
11.	Shivkuti Nala No.5, before meeting with River Ganga, Shivkuti Prayagraj	30.07.2024	7.29	108	380	266	2100000	1100000
12.	Shivkuti Nala No.6, before meeting with River Ganga, Shivkuti Prayagraj	30.07.2024	7.30	130	414	252	1500000	930000
13.	Shivkuti Nala No.7, before meeting with River Ganga, Shivkuti Prayagraj	30.07.2024	7.44	124	392	246	2400000	1400000
14.	Shankarghat Colony Nala before meeting with River Ganga, Shankarghat Prayagraj	30.07.2024	7.51	104	370	244	1700000	790000
15.	Shankarghat Nala No. 1, before meeting with River Ganga, Shankarghat Prayagraj	30.07.2024	7.49	110	370	242	1400000	790000
16.	Shankarghat Nala No. 2, before meeting with River Ganga, Shankarghat Prayagraj	30.07.2024	7.38	104	314	248	2600000	1100000
17.	Rajapur Nala, before meeting with River Ganga, Rajapur, Prayagraj	30.07.2024	7.24	106	312	246	2700000	1400000
18.	ADA Colony Nala, before meeting with River Ganga, near Jwaladevi Inter College, Prayagraj	30.07.2024	7.25	114	392	254	3300000	1700000
19.	Jondhwal Drain, before meeting with River Ganga, Near Chhuhar Mandir, Shankar Ghat, Prayagraj	30.07.2024	7.44	126	414	290	2600000	1400000

[Signature]

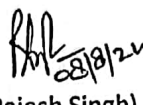
[Signature]

[Signature]


[Signature]

20.	Sadar Bazar Drain, before meeting with River Ganga, Ashok Nagar near TV Tower, Prayagraj	30.07.2024	7.39	120	416	286	2200000	1100000
21.	Nehru Park Nala, before meeting with River Ganga, Nehru Park, Prayagraj	30.07.2024	7.40	112	392	274	2500000	1300000
22.	Yadavpur Nala, before meeting with River Ganga, Prayagraj	30.07.2024	7.32	110	386	270	2000000	920000
23.	Indira Awas Drain, before meeting with River Ganga, Ashok Nagar near TV Tower, Prayagraj	30.07.2024	7.34	112	374	268	1700000	680000
24.	Kashipur Nala, before meeting with River Ganga, Kashipur, Prayagraj	30.07.2024	7.29	102	334	254	1500000	930000
25.	Gokula Drain, before meeting with River Ganga, Devrakh Kachar, Prayagraj	31.07.2024	7.30	92	304	240	1100000	450000


(Ramjas Prasad)
S.A.


(Rajesh Singh)
S.A.


(Kaushal Kumar)
A.E.E.


(Dr. S.C. Shukla)
Regional Officer



**Regional Office,
U.P. Pollution Control Board,
Prayagraj**

Annexure-7

Waste water quality of untapped drains discharging untreated sewage into River Yamuna in Prayagraj

Sl. No.	Location of Sampling point	Parameters					
		pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/ml)	FC (MPN/ml)
1.	Dariyabad Kakahara Ghat Drain, before meeting with River Yamuna, Meerapur, Prayagraj	7.24	114	416	262	2700000	1400000
2.	Dariyabad Peepal Ghat Drain, before meeting with River Yamuna, Prayagraj	7.16	108	400	260	2200000	1100000
3.	Dariyabad Jogi Ghat Drain, before meeting with River Yamuna, Meerapur, Prayagraj	7.34	112	410	268	3300000	1700000
4.	Balua Ghat JCC Backside, before meeting with River Yamuna, Prayagraj	7.36	116	422	270	2100000	1100000
5.	Drain Near Chachar Drain/Bargad Ghat, before meeting with River Yamuna, Meerapur, Prayagraj	7.22	110	406	262	1400000	680000
6.	Ghaghar Drain 1-A/Sadiyapur Drain, before meeting with River Yamuna, Prayagraj	7.26	118	414	272	1500000	930000
7.	Ghaghar Drain 1-A 1, before meeting with River Yamuna, Prayagraj	7.29	114	412	254	2600000	1400000
8.	Ghaghar Drain 1-B/ Harshvardhan Drain, before meeting with River Yamuna, Prayagraj	7.30	115	418	264	2500000	1300000
9.	Mahewa Pasi Tola Drain No.1 before meeting with River Yamuna, Prayagraj	7.41	118	424	276	2400000	1400000
10.	Mahewa Pasi Tola Drain No.2 before meeting with River Yamuna, Prayagraj	7.52	122	430	258	2000000	920000
11.	Mahewa Pasi Tola Drain No.3 before meeting with River Yamuna, Prayagraj	7.42	126	432	256	3200000	1700000
12.	Mahewa Pasi Tola Drain No.4 before meeting with River Yamuna, Prayagraj	7.29	106	426	248	3100000	1700000
13.	Mahewa Pasi Tola Drain No.5 before meeting with River Yamuna, Prayagraj	7.30	110	428	254	3100000	1300000
14.	3 small drain near mahewa ghat, before meeting with River Yamuna, Prayagraj	7.32	108	410	250	1500000	930000
15.	Baswar Drain, before meeting with River Yamuna, Prayagraj	7.28	116	414	258	1700000	680000

(Signature)
(Ramjas Prasad)
S.A.

(Signature)
(Rajesh Singh)
S.A.

(Signature)
(Kaushal Kumar)
A.E.E.

(Signature)
(Dr. S.C. Shukla)
Regional Officer



Regional Office,
U.P. Pollution Control Board,
Prayagraj

Analysis report of treated sewage of STP's operational in Prayagraj

S. No.	Name and address of STP	Date of sample collection	Sampling point	Parameters					
				pH	T.S.S. (mg/l)	B.O.D. (mg/l)	C.O.D. (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)
1.	80 MLD STP Naini, Prayagraj	30.07.2024	Outlet of STP	7.41	86	24.2	98	21000	680
2.	42 MLD STP Naini, Prayagraj	30.07.2024	Outlet of STP	7.26	90	25.6	104	17000	680
3.	50 MLD STP Numayadahi, Prayagraj	30.07.2024	Outlet of STP	7.32	80	23.4	52	15000	450
4.	29 MLD STP Salori, Prayagraj	30.07.2024	Outlet of STP	7.38	92	27.4	114	35000	920
5.	14 MLD STP Salori, Prayagraj	30.07.2024	Outlet of STP	7.46	88	26.2	110	8400	400
6.	60 MLD STP Rajapur, Prayagraj	30.07.2024	Outlet of STP	7.44	94	28.4	108	24000	680
7.	25 MLD STP Kodra, Prayagraj	30.07.2024	Outlet of STP	7.58	92	26.6	106	13000	450
8.	10 MLD STP Ponghat, Prayagraj	30.07.2024	Outlet of STP	7.42	84	24.4	102	7000	400
9.	14 MLD STP Phaphamau, Prayagraj	30.07.2024	Outlet of STP	7.40	86	25.4	104	7900	400
10.	16 MLD STP Jhunsi, Prayagraj	12.07.2024	Outlet of STP	7.04	74	23.4	70	9400	400
Prescribed limit as per EPA				6.5-9.0	<100	30	250	--	<1000

(Signature)
08/08/24
(Ramjas Prasad)
S.A.

(Signature)
08/08/24
(Rajesh Singh)
S.A.

(Signature)
08/08/24
(Kaushal Kumar)
A.E.E.

(Signature)
08/08/24
(Dr. S.C. Shukla)
Regional Officer



Regional Office,
U.P. Pollution Control Board,
Prayagraj


Water quality of River Ganga & River Yamuna at different sampling point in Prayagraj

S. N.	Location of Sampling point	Date of sample collection	Parameters					
			pH	D.O. (mg/l)	B.O.D. (mg/l)	C.O.D. (mg/l)	Total Coliform (MPN/100 ml)	Faecal Coliform (MPN/100 ml)
1	River Ganga Upstream Near Fatehpur Ghat, Prayagraj	30.07.2024	8.11	7.9	2.5	8.0	1300	450
2	River Ganga Downstream near Shastri bridge, Prayagraj	30.07.2024	8.25	7.6	2.8	12.0	1700	930
3	River Ganga at Sangam, Prayagraj	30.07.2024	8.17	7.7	2.7	10.0	1500	610
4	River Ganga Downstream after confluence with River Yamuna near Chhatnag Ghat, Prayagraj	30.07.2024	8.13	7.5	2.9	13.0	2100	780
5	River Yamuna at Sarswati Ghat, Prayagraj	30.07.2024	8.07	7.8	2.6	8.8	1300	610
Standards Primary Water Quality Criteria for bathing Water (Water used for organised outdoor bathing)			Between 6.5-8.5	5.0 mg/l or more	3.0 mg/l or less	-		500 MPN/100 ml (Desirable) 2500 MPN/100 ml (Maximum permissible)


(Ramjas Prasad)
S.A.


(Rajesh Singh)
S.A.


(Kaushal Kumar)
A.E.E.


(Dr. S.C. Shukla)
Regional Officer



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०

Ref. No. H.15.5.8.9/सी-2/सा०-542/24

दिनांक

Date 9/8/24

Annexure-10

सेवा में,

नगर आयुक्त,
नगर निगम,
प्रयागराज।

यह कि अशुद्धिकृत सीवेज से हो रहे प्रदूषण के संबंध में माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-227/2022 कमलेश सिंह बनाम स्टेट ऑफ यू०पी० व अन्य में पारित आदेश दिनांक 08.07.2024 का संज्ञान लेना चाहें। उक्त पारित आदेश दिनांक 08.07.2024 के सुसंगत अंश निम्नवत् हैं-

".....2. Complainant has basically raised the issue of proper drainage and sewer system to be installed at Prayagraj under Kumbh Mela Smart City project. There are several issues raised but many of them are not concerned with the environment therefore we are not looking into those aspects. We are confining ourselves only to those aspects which raise issue of environment arising out of implementation of enactments mentioned in Schedule-I of NGT Act, 2010 which includes discharge of effluent (untreated) in the river; appropriate treatment facility have not been available; treated water of STP is being discharged into rivers without verifying whether they are complying with the prescribed standards or not and same is also not being utilized for other purposes like power plants etc.; sewer lines are not being cleaned/de-silted causing damage to the environment; de-silting of river has also not been resorted to so as to protect the city from flooding and proper steps for protection of rivers from pollution being caused due to discharge of idols during Durga Pooja, Saraswati Pooja, Ganesh Pooja etc. have not been taken and steps for maintaining e-flow of the river have also not been properly taken by providing adequate quantity of water available....."

यह कि मा० एन०जी०टी० में विचाराधीन ओ०ए० नं० 593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनिट ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21.05.2020 के अनुपालन में राज्य बोर्ड के पत्र दिनांक 25.08.2022 द्वारा अनटैप्ड ड्रेन्स से अशोधित सीवेज उत्प्रवाह सीधे गंगा/यमुना नदी में निस्तारित किये जाने के कारण पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने से पूर्व कारण बताओ नोटिस जारी किया गया था।

यह कि क्षेत्रीय अधिकारी, प्रयागराज के पत्र दिनांक 08.08.2024 (छायाप्रति संलग्न) द्वारा प्रेषित आख्यानसार गंगा नदी एवं यमुना नदी में निस्तारित हो रहे सीवेज के सम्बंध में स्थलीय निरीक्षण क्षेत्रीय कार्यालय के अधिकारियों द्वारा दिनांक 30.07.2024 एवं 31.07.2024 को किया गया। निरीक्षण आख्यानसार कारण बताओ नोटिस के क्रम संख्या 03 पर अंकित राजापुर नाला में टी०वी० टॉवर नाला गंगा नदी में मिलने से पूर्व राजापुर नाले में मिल जाता है तथा कारण बताओ नोटिस के क्रम संख्या 36 पर अंकित मुगलहा नाला प्रयागराज नगर निगम, प्रयागराज के अन्तर्गत नहीं आता है, तथा क्रमांक 48 एवं 49 पर अंकित क्रमशः फोर्ट नाला नं०-1 एवं फोर्ट नाला नं०-2 झाई वेदर फ्लो शून्य उत्प्रवाह पाया गया। क्षेत्रीय अधिकारी, प्रयागराज द्वारा कारण बताओ नोटिस में उल्लिखित 60 नालों में से कुल 56 नालों के सम्बन्ध में नगर निगम, प्रयागराज के विरुद्ध निम्न तालिका में अंकित अवधि हेतु पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की गयी है :-

क्र० सं०	नाले का नाम	टैप्ड/अनटैप्ड की स्थिति	एसटीपी का नाम	एसटीपी क्रियाशील होने का माह	प्रस्तावित पर्यावरणीय क्षतिपूर्ति धनराशि (रुपये में)
1	2	3	4	5	6
1	शंकर घाट नाला	अनटैप्ड	90 एमएलडी राजापुर एसटीपी में टैप किये जाने हेतु प्रस्तावित है।		49 माह X 500000= 245 Lakh
2	शंकर घाट कालोनी नाला	अनटैप्ड			49 माह X 500000= 245 Lakh
3	राजापुर नाला (टी०वी० टावर नाला गंगा में मिलने से पूर्व राजापुर नाले में मिल जाता है)	अनटैप्ड			49 माह X 500000= 245 Lakh
4	शिवकुटी नाला नं०-4	अनटैप्ड	43 एमएलडी सलोरी एसटीपी में टैप किये जाने हेतु प्रस्तावित है।		49 माह X 500000= 245 Lakh
5	शिवकुटी नाला नं०-7	अनटैप्ड			49 माह X 500000= 245 Lakh

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,
लखनऊ - 226 010
दूरभाष : 0522-2720828, 2720831
फैक्स : 0522-2720764, 2720676
ई-मेल : info@uppcb.in
वेबसाइट : www.uppcb.up.gov.in

T.C.-12 V, Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010
Phone : 0522-2720828, 2720831
Fax : 0522-2720764, 2720676
E-mail : info@uppcb.in
Website : www.uppcb.up.gov.in

6	जोधवल नाला	अन्टैण्ड	90 एमएलडी राजापुर एसटीपी में टैप किये जाने हेतु प्रस्तावित है।		49 माह X 500000= 245 Lakh
7	ए0डी0ए0 कालोनी नाला	अन्टैण्ड			49 माह X 500000= 245 Lakh
8	सदर बाजार नाला	अन्टैण्ड			49 माह X 500000= 245 Lakh
9	शास्त्री पुल नाला (3 छोटे नाला)	टैण्ड	16 एमएलडी झूसी एसटीपी	अगस्त, 2023	37 माह X 500000= 185 Lakh
10	मधैया नाला	टैण्ड	42 एमएलडी नैनी एसटीपी	फरवरी, 2023	31 माह X 500000= 155 Lakh
11	सलोरी नाला/अभिताग बच्चन कलघट	पार्शियती टैण्ड	29+14 एमएलडी सलोरी एसटीपी		49 माह X 500000= 245 Lakh
12	लोटे हरन नाला	टैण्ड	16 एमएलडी झूसी एसटीपी	अगस्त, 2023	37 माह X 500000= 185 Lakh
13	गंगोली शिवाला झूसी	टैण्ड			37 माह X 500000= 185 Lakh
14	स्माल ड्रेन नियर प्राइमरी स्कूल (उल्टा किला-1)	टैण्ड			37 माह X 500000= 185 Lakh
15	वट वृक्ष (त्रिवेनी मार्ग-1)	टैण्ड			37 माह X 500000= 185 Lakh
16	वसना नाला	टैण्ड			14 एमएलडी फाफामऊ एसटीपी
17	पुराना जी0टी0 रोड नाला (भोला मंदिर)	टैण्ड	16 एमएलडी झूसी एसटीपी	अगस्त, 2023	37 माह X 500000= 185 Lakh
18	सावित्री नगर बाजार नाला (गंगोली शिवालय)	टैण्ड			37 माह X 500000= 185 Lakh
19	सावित्री नगर नाला	टैण्ड			37 माह X 500000= 185 Lakh
20	क्रियायोग आश्रम नाला (धाम)	टैण्ड			37 माह X 500000= 185 Lakh
21	लकडिया नाला (लक्कर)	टैण्ड			37 माह X 500000= 185 Lakh
22	प्राइमरी स्कूल उल्टा किला नाला (उल्टा किला-II)	टैण्ड			37 माह X 500000= 185 Lakh
23	शिवकुटी नाला नं0-1	अन्टैण्ड			43 एमएलडी सलोरी एसटीपी में टैप किये जाने हेतु प्रस्तावित है।
24	शिवकुटी नाला नं0-2	अन्टैण्ड		49 माह X 500000= 245 Lakh	
25	शिवकुटी नाला नं0-3	अन्टैण्ड		49 माह X 500000= 245 Lakh	
26	शिवकुटी नाला नं0-5	अन्टैण्ड		49 माह X 500000= 245 Lakh	
27	शिवकुटी नाला नं0-6	अन्टैण्ड		49 माह X 500000= 245 Lakh	
28	गोविंदपुर कालोनी नाला (पुरानी बस्ती)	अन्टैण्ड		49 माह X 500000= 245 Lakh	
29	गोविंदपुर नाला नं0-1	अन्टैण्ड		49 माह X 500000= 245 Lakh	
30	गोविंदपुर नाला नं0-2	अन्टैण्ड		49 माह X 500000= 245 Lakh	

31	गोविंदपुर नाला नं०-3	अन्टैण्ड			49 माह X 500000= 245 Lakh
32	गोविंदपुर नाला नं०-4	अन्टैण्ड			49 माह X 500000= 245 Lakh
33	शांतिपुरम नाला	टैण्ड	14 एमएलडी फागफागल एसटीपी	मार्च, 2023	32 माह X 500000= 160 Lakh
34	इन्दिरा आवारा नाला	अन्टैण्ड			49 माह X 500000= 245 Lakh
35	नेहरू पार्क नाला	अन्टैण्ड	नालों के टैपिंग का कार्य उ०प्र० जल निगम (नगरीय) द्वारा किया जा रहा है।		49 माह X 500000= 245 Lakh
36	यादवपुर नाला	अन्टैण्ड	नालों के टैपिंग का कार्य उ०प्र० जल निगम (नगरीय) द्वारा किया जा रहा है।		49 माह X 500000= 245 Lakh
37	करेलाबाग नाला	टैण्ड		39 माह X 500000= 195 Lakh	
38	करेलाबाग नाला 1-ए	टैण्ड		39 माह X 500000= 195 Lakh	
39	करेलाबाग नाला 1-बी	टैण्ड		39 माह X 500000= 195 Lakh	
40	घाघर नाला 1-ए	अन्टैण्ड	महाकुम्भ-2025 के अन्तर्गत 80 एमएलडी नैनी एसटीपी में प्रस्तावित है		49 माह X 500000= 245 Lakh
41	घाघर नाला 1-ए1	अन्टैण्ड		49 माह X 500000= 245 Lakh	
42	घाघर नाला 1-बी	अन्टैण्ड		49 माह X 500000= 245 Lakh	
43	ककरहा घाट नाला	अन्टैण्ड	50 एमएलडी नैनी एसटीपी में टैप किये जाने हेतु प्रस्तावित है।		49 माह X 500000= 245 Lakh
44	पीपल घाट नाला	अन्टैण्ड		49 माह X 500000= 245 Lakh	
45	जोगी घाट नाला	अन्टैण्ड	महाकुम्भ-2025 के अन्तर्गत 80 एमएलडी नैनी एसटीपी में प्रस्तावित है		49 माह X 500000= 245 Lakh
46	बलुआ घाट जे०सी०सी० बैकसाइड	अन्टैण्ड		49 माह X 500000= 245 Lakh	
47	घाघर नाला ओवरपलो	टैण्ड (ओवर पलो डिस्चार्ज)	50 एमएलडी नुमायाडाही एसटीपी	दिसम्बर, 2023	42 माह X 500000= 210 Lakh
48	महेवा घाट नाला नं०-1	टैण्ड	42 एमएलडी नैनी एसटीपी	फरवरी, 2023	31 माह X 500000= 155 Lakh
49	महेवा घाट नाला नं०-2	टैण्ड			31 माह X 500000= 155 Lakh
50	अरैल नं०-2 (खरकौनी नाला)	टैण्ड			31 माह X 500000= 155 Lakh
51	सच्चा बाबा आश्रम	टैण्ड			31 माह X 500000= 155 Lakh
52	नियर अरैल घाट	टैण्ड			31 माह X 500000= 155 Lakh
53	महेवा पासी टोला नाला 1	अन्टैण्ड	महाकुम्भ-2025 के अन्तर्गत 42 एमएलडी नैनी एसटीपी में प्रस्तावित है		49 माह X 500000= 245 Lakh
54	महेवा पासी टोला नाला 2	अन्टैण्ड		49 माह X 500000= 245 Lakh	
55	महेवा पासी टोला नाला 3	अन्टैण्ड		49 माह X 500000= 245 Lakh	
56	अरैल त्रिज नाला (बाई पास) (महेवा क्षेत्र के 3 छोटे नाले)	अन्टैण्ड		49 माह X 500000= 245 Lakh	

क्षेत्रीय अधिकारी द्वारा प्रेषित आख्या एवं संस्तुति दिनांक 08.08.2024 एवं उपरोक्त तथ्यों को दृष्टिगत उपरोक्त तालिका में अंकित 56 ड्रैस के समक्ष अंकित अवधि हेतु मा० एन०जी०टी० द्वारा ओ०ए० संख्या 673/2018 में पारित आदेश

दिनांक 06.12.2019 के अनुसार प्रयागराज नगर निगम, प्रयागराज के विरुद्ध रू० 5,00,000/- प्रति ड्रेन/माह की दर से कुल धनराशि रूपये 129.00 करोड़ मात्र की पर्यावरणीय क्षतिपूर्ति आंकलित है।

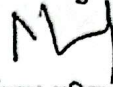
क्षेत्रीय अधिकारी, प्रयागराज के पत्र दिनांक 08.08.2024 द्वारा नगर निगम, प्रयागराज के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु प्रेषित संस्तुति आख्या एवं सक्षम स्तर से अनुमोदनोपरान्त नगर निगम, प्रयागराज, पर रू० 129.00 करोड़ (रू० एक सौ उन्तीस करोड़ मात्र) पर्यावरणीय क्षतिपूर्ति के रूप में अधिरोपित किया जाता है तथा निर्दिष्ट किया जाता है कि उक्त पर्यावरणीय क्षतिपूर्ति की धनराशि विलम्बतम् 15 दिवस में निम्नलिखित Payment Gateway एवं विवरण के माध्यम से जमा किया जाना सुनिश्चित किया जाये:-

Payment Gateway- <http://erp.eshiksa.net/DirectFeesv3/Uppcb>

Nature of Pollution-Water Pollution

EC Imposed In Compliance-Uppcb Order

सक्षम अधिकारी के अनुमति से निर्गत।



मुख्य पर्यावरण अधिकारी (वृत्त-2)

प्रतिलिपि :-

1. जिलाधिकारी, प्रयागराज को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
2. क्षेत्रीय अधिकारी उ०प्र० प्रदूषण नियंत्रण बोर्ड, प्रयागराज को इस निर्देश के साथ कि उद्योग से पर्यावरणीय क्षतिपूर्ति धनराशि निर्धारित समय सीमा में प्राप्त न होने की स्थिति में भू-राजस्व की भांति वसूली हेतु कार्यवाही की जाये।
3. लेखाधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस आशय से कि क्षतिपूर्ति मद में प्राप्त धनराशि का विवरण वृत्त को उपलब्ध कराने का कष्ट करें

मुख्य पर्यावरण अधिकारी (वृत्त-2)





उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD



संका/संख्या : 40556/1
UPPCB/CL/663/STP-Prayagraj Naini/2023

दिनांक: 12/7/24

सेवा मे,
जिलाधिकारी,
जनपद-प्रयागराज
मो 0-0454417517

विषय: जनपद-प्रयागराज के उल्लंघनकारी एस0टी0पी0 (सूची संलग्न-03 एस0टी0पी0) के विरुद्ध राज्य बोर्ड द्वारा अधिरोपित पर्यावरणीय क्षतिपूर्ति की धनराशि को भू-राजस्व की भाँति वसूली किये जाने के सम्बन्ध में।


महोदय,

कृपया जनपद-प्रयागराज के उल्लंघनकारी एस0टी0पी0 के विरुद्ध बोर्ड मुख्यालय के विभिन्न पत्रांकों के माध्यम से अधिरोपित पर्यावरणीय क्षतिपूर्ति का संदर्भ ग्रहण करने का कष्ट करें (सूची संलग्न-03 एस0टी0पी0), जो इकाई को सम्बोधित एवं आपको भी पृष्ठांकित है। उक्त पत्रों के माध्यम से एस0टी0पी0 के विरुद्ध सूची में वर्णित पर्यावरणीय क्षतिपूर्ति अधिरोपित करते हुये 15 दिवस में उक्त धनराशि राज्य बोर्ड के निर्धारित खाते में जमा कराये जाने हेतु निर्देशित किया गया था किन्तु संदर्भित एस0टी0पी0 द्वारा अधिरोपित पर्यावरणीय क्षतिपूर्ति धनराशि राज्य बोर्ड के खाते में जमा नहीं की गयी है।

अतः आपसे अनुरोध है कि संलग्न सूची में वर्णित एस0टी0पी0 के समक्ष अंकित अधिरोपित पर्यावरणीय क्षतिपूर्ति धनराशि को भू-राजस्व की भाँति वसूली करवाते हुये उ0प्र0 प्रदूषण नियंत्रण बोर्ड के यूनियन बैंक ऑफ इण्डिया, विभव खण्ड, गोगती नगर, लखनऊ स्थित बैंक के खाता संख्या 701502010002104 IFSC कोड UBIN0570150 में जमा करवाने की कार्यवाही करते हुए बोर्ड को सूचित करने का कष्ट करें।


संलग्नक:-यथोपरि।



भवदीय


(संजीव कुमार सिंह)
सदस्य सचिव

प्रतिलिपि :

क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, प्रयागराज मो 0 0532-2569727 को इस निर्देश के साथ प्रेषित कि व्यक्तिगत रूप से जिलाधिकारी, प्रयागराज से समन्वय स्थापित कर वसूली सम्बन्धी कार्यवाही कराया जाना सुनिश्चित करायें।


सदस्य सचिव

टी.सी.-12वी, विभूति खण्ड, गोगती नगर,
लखनऊ- 226010
दूरभाष 222-2720831,
फैक्स 0522-2720764, 2720676
ई-मेल info@uppcb.com
वेबसाइट www.uppcb.com

T.C.-12V, Vibhuti Khand, Gomti Nagar
Lucknow-226010
Phone : 0522-2720831, 2720828
Fax : 0522-2720764
Email : info@uppcb.com
WebSite : www.uppcb.com



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०

Ref. No. 80/एल0डी0/एस0टी0पी0 नैनी/प्रयागराज-211001

दिनांक

Date 23/03/23

पंजीकृत

सेवा में,

मेसर्स 80 एम0एल0डी0 एस0टी0पी0 गू0पी0जं0एन0
नियर यमुना गिज, प्रयागराज-211001।
(मेसर्स अखानी चाटर ली0,
गंगा पाल्पूशन कण्ट्रोल यूनिट, नैनी
गिर्जापुर रोड, प्रयागराज)

विषय: 80 एम0एल0डी0, एस0टी0पी0 नैनी प्रयागराज से शुद्धीकरण के उपरान्त निस्तारित किये जा रहे सीवेज/वहिस्राय निर्धारित मानकों के अनुरूप निस्तारित न किये जाने के दृष्टिगत पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने संबंधी।

महोदय,

कृपया उपरोक्त विषयक केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली के ई-मेल दिनांक 25.01.2023 का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा कतिपय एस0टी0पी0 के आउटलेट से लिये गये उत्प्रवाह के नमूनों की विश्लेषण आख्या संलग्न कर बोर्ड को प्रेषित की गयी है, जिसके अन्तर्गत उक्त संदर्भित एस0टी0पी0 की विश्लेषण आख्या भी सम्मिलित है। तत्कम में अवगत होना चाहे कि क्षेत्रीय निदेशालय, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा मा0 उच्च न्यायालय द्वारा जनहित याचिका संख्या- 4003/2006 के अन्तर्गत पारित आदेशों के अनुपालन में दिनांक 28.09.2022 को मेसर्स 80 एम0एल0डी0 एस0टी0पी0 नैनी, प्रयागराज का निरीक्षण किया गया तथा एस0टी0पी0 के आउटलेट से उत्प्रवाह के नमूनों का एकत्रण कर विश्लेषण किया गया (प्रति संलग्न)। केन्द्रीय प्रदूषण नियंत्रण बोर्ड से प्राप्त उक्त एस0टी0पी0 के उत्प्रवाह की विश्लेषण आख्या में प्रचालकों की स्थिति निम्नवत् पायी गयी:-

क्र० सं०	एस0टी0पी0 का नाम	नमूना एकत्रण की तिथि	पी0एच0	बी0ओ0डी0 (मिग्रा0/ली0)	सस्पेन्डेड सालिड (मिग्रा0/ली0)
1	मेसर्स 80 एम0एल0डी0 एस0टी0पी0 नैनी, प्रयागराज	28.09.2022	7.03	65.0	5.68
मानक (पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार द्वारा दिनांक 13.10.2017 को अधिसूचित मानक के आधार पर)			8.5-9.0	30	100

उक्त विश्लेषण आख्या के अनुसार एस0टी0पी0 के आउटलेट से शुद्धीकृत उत्प्रवाह के लिये गये नमूनों में बी0ओ0डी0 की मात्रा निर्धारित मानकों के अनुरूप नहीं पायी गयी।

अवगत कराना है कि शोधन के उपरान्त एस0टी0पी0 के आउटलेट पर उत्प्रवाह की गुणवत्ता निर्धारित मानकों के अनुरूप नहीं पाये जाने की दशा में केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा निर्धारित माइडलाइन्स के अनुरूप संबंधित इकाई के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किया जाना प्राविधानित है। तत्कम में एस0टी0पी0 के आउटलेट पर उत्प्रवाह की गुणवत्ता मानकों के अनुरूप नहीं पाये जाने के दृष्टिगत निर्धारित माइडलाइन्स के अनुसार निम्नानुसार पर्यावरणीय क्षतिपूर्ति आंकलित की गयी है।

टी.सी.-12वी, विभूति खण्ड, गोमि नगर,
लखनऊ- 226010
दूरभाष 522-2720831,
फोन 0522-2720764, 2720670
ई-मेल info@uppcb.com
वेबसाइट www.uppcb.com

T.C.-12V, Vibhuti Khand, Gomti Nagar
Lucknow - 226010
Phone : 0522-2720831, 2720829
Fax : 0522 - 2720764
Email : info@uppcb.com
Web Site : www.uppcb.com

S. N.	Name of STP	Total No. of Non- Complying Days	Total No. of Days (N)	S (Factor for Scale of Operation)	L.P (Location Factor)	Total EC Imposed (in Rs.) $EC = PI \times N \times R \times S \times L.P$
1	80 MLD Naini, Prayagraj	01 Day (28.09.2022)	1	1.5	1.25	37,500/-

अतः सक्षम अधिकारी के अनुमोदनोपरान्त उपरोक्तानुसार संदर्भित 80 एमएलडी0 एसटीपी0, नैनी, प्रयागराज पर दिनांक 28.09.2022 में कुल 01 दिन की अवधि हेतु रू0 37,500/- (रू0 सैंतीस हजार पांच सौ मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित की जाती है तथा यह निर्देशित किया जाता है कि उक्त धनराशि को उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ के यूनियन बैंक ऑफ इण्डिया, विभूति खण्ड, गौमती नगर, लखनऊ स्थित बैंक खाता संख्या-701502010002104 आई0एफ0एस0सी0 कोड-UBIN0570150 में 15 दिन के अन्दर जमा कर, जमा की गयी धनराशि का साक्ष्य मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ एवं क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, प्रयागराज को प्रस्तुत करना सुनिश्चित करें।

सक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत भवदीय

मुख्य पर्यावरण अधिकारी
केन्द्रीय प्रयोगशाला

प्रतिलिपि:

- 1 प्रबन्ध निदेशक (ग्रामीण) उ0प्र0 जल निगम, लखनऊ को सूचनार्थ।
- 2 जिलाधिकारी, प्रयागराज को सूचनार्थ।
- 3 सक्षम सचिव महोदय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ।
- 4 महाप्रबन्धक, उ0प्र0 जल निगम, प्रयागराज।
- 5 मुख्य पर्यावरण अधिकारी, वृत्त-2, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 6 क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, प्रयागराज को इस निर्देश साथ कि एसटीपी0 से पर्यावरणीय क्षतिपूर्ति धनराशि निर्धारित समय सीमा में प्राप्त किया जाना सुनिश्चित करें एवं तदनुसार बोर्ड मुख्यालय को सूचित किया जाये।
- 7 लेखा प्रभारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस आशय से कि पर्यावरणीय क्षतिपूर्ति मद में प्राप्त धनराशि का विवरण मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला को उपलब्ध कराने का कष्ट करें।

मुख्य पर्यावरण अधिकारी
केन्द्रीय प्रयोगशाला

O/c Jk.
20/3/2023



संदर्भ सं०

Ref/1.9.12/16/UPPCB/CL/569/STP&CETP-EC/22

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

दिनांक

Date 25/11/23

पंजीकृत

सेवा में,

मेसर्स 80 एम0एल0डी0 एस0टी0पी0 यू0पी0जे0एन0
नियर रागुना मिज, प्रयागराज-211001।
(मेसर्स अडानी चाटर लि0,
गंगा पाल्पेशन कण्ट्रोल यूनिट, नैनी
मिर्जापुर रोड, प्रयागराज)

विषय: 25 एम0एल0डी0, एस0टी0पी0 कोहरा, प्रयागराज से शुद्धीकरण के उपरान्त निस्तारित किये जा रहे सीवेज/बहिस्त्राथ निर्धारित मानकों के अनुरूप निस्तारित न किये जाने के दृष्टिगत पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने संबंधी।

महोदय,

कृपया उपरोक्त विषयक केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली के ई-मेल दिनांक 25.01.2023 का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा कतिपय एस0टी0पी0 के आउटलेट से लिये गये उत्प्रवाह के नमूनों की विश्लेषण आख्या संलग्न कर बोर्ड को प्रेषित की गयी है, जिसके अन्तर्गत उक्त संदर्भित एस0टी0पी0 की विश्लेषण आख्या भी सम्मिलित है। तत्क्रम में अवगत होना चाहे कि क्षेत्रीय निदेशालय, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा मा0 उच्च न्यायालय द्वारा जनहित याचिका संख्या- 4003/2006 के अन्तर्गत पारित आदेशों के अनुपालन में दिनांक 28.09.2022 को 25 एम0एल0डी0, एस0टी0पी0 कोहरा, प्रयागराज का निरीक्षण किया गया तथा एस0टी0पी0 के आउटलेट से उत्प्रवाह के नमूनों का एकत्रण कर विश्लेषण किया गया (प्रति संलग्न)। केन्द्रीय प्रदूषण नियंत्रण बोर्ड से प्राप्त उक्त एस0टी0पी0 के उत्प्रवाह की विश्लेषण आख्या में प्रचालकों की रिश्ति निम्नवत् पायी गयी:-

क्र० सं०	एस0टी0पी0 का नाम	नमूना एकत्रण की तिथि	पी0एच0	बी0ओ0डी0 (मिग्रा0/ली0)	सस्पेन्डेड सॉलिड (मिग्रा0/ली0)
1	मेसर्स 25 एम0एल0डी0 एस0टी0पी0 कोहरा प्रयागराज	28.09.2022	7.54	42.0	10.6
मानक (पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार द्वारा दिनांक 13.10.2017 को अधिसूचित मानक के आधार पर)			6.5-9.0	30	100

उक्त विश्लेषण आख्या के अनुसार एस0टी0पी0 के आउटलेट से शुद्धीकृत उत्प्रवाह के लिये गये नमूनों में बी0ओ0डी0 की मात्रा निर्धारित मानकों के अनुरूप नहीं पायी गयी।

अवगत कराना है कि शोधन के उपरान्त एस0टी0पी0 के आउटलेट पर उत्प्रवाह की गुणवत्ता निर्धारित मानकों के अनुरूप नहीं पाये जाने की दशा में केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा निर्धारित गाइडलाइन्स के अनुरूप संबंधित इकाई के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किया जाना प्राविधानित है। तत्क्रम में एस0टी0पी0 के आउटलेट पर उत्प्रवाह की गुणवत्ता मानकों के अनुरूप नहीं पाये जाने के दृष्टिगत निर्धारित गाइडलाइन्स के अनुसार निम्नानुसार पर्यावरणीय क्षतिपूर्ति आंकलित की गयी है।

टी.सी.-12वी, विभुति खण्ड, गौरी नगर,

लखनऊ- 226010

दूरभाष 522-2720831,

फैक्स 0522-2720764, 2720676

ई-मेल info@uppcb.com

वेबसाइट www.uppcb.com

T.C.-12V, Vibhuti Khand, Gomti Nagar

Lucknow - 226010

Phone : 0522-2720831, 2720823

Fax : 0522 - 2720764

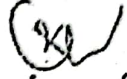
Email : info@uppcb.com

Web Site : www.uppcb.com

S. N.	Name of STP	Total No. of Non-Complying Days	Total No. of Days (N)	H (Factor for Scale of Operation)	LF (Location Factor)	Total EC Imposed (In Rs.) EC = PI x N x R x S x LF
1	25 MLD Kodra, Prayagraj	01 Day (28.09.2022)	1	1	1.25	25,000/-


अतः सक्षम अधिकारी को अनुगोदनोपरान्त उपरोक्तानुसार संदर्भित गैरसही 25 एमएलडी प्रदूषण कोदरा प्रयागराज पर दिनांक 28.09.2022 में कुल 01 दिन की अवधि हेतु ₹ 25,000/- (25 हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिसूचित की जाती है तथा यह निर्दिष्ट किया जाता है कि उक्त धनराशि को उओप्रओ प्रदूषण नियंत्रण बोर्ड, लखनऊ के सूचियन बैंक ऑफ इण्डिया, विभूति खण्ड, गोगती नगर, लखनऊ स्थित बैंक खाता संख्या-701502010002104 आईओएफओएससीओ कोड- UBIN0570150 में 15 दिन के अन्दर जमा कर, जमा की गयी धनराशि का साक्ष्य मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला, उओप्रओ प्रदूषण नियंत्रण बोर्ड, लखनऊ एवं क्षेत्रीय कार्यालय, उओप्रओ प्रदूषण नियंत्रण बोर्ड, प्रयागराज को प्रस्तुत करना सुनिश्चित करें।

सक्षम अधिकारी द्वारा अनुगोदनोपरान्त पत्र निर्गमन हेतु अधिकृत
भवदीय


मुख्य पर्यावरण अधिकारी
केन्द्रीय प्रयोगशाला

प्रतिलिपि:

- 1 प्रबन्ध निदेशक (ग्राहीण) उओप्रओ जल निगम, लखनऊ को सूचनार्थ।
- 2 जिलाधिकारी, प्रयागराज को सूचनार्थ।
- 3 सदस्य सचिव महोदय, उओप्रओ प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ।
- 4 महाप्रबन्धक, उओप्रओ जल निगम, प्रयागराज।
- 5 मुख्य पर्यावरण अधिकारी, वृत्त-2, उओप्रओ प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 6 क्षेत्रीय अधिकारी, उओप्रओ प्रदूषण नियंत्रण बोर्ड, प्रयागराज को इस निर्देश साथ कि एसओटीओपीओ से पर्यावरणीय क्षतिपूर्ति धनराशि निर्धारित समय सीमा में प्राप्त किया जाना सुनिश्चित करें एवं तदनुसार बोर्ड मुख्यालय को सूचित किया जाये।
- 7 लेखा प्रभारी, उओप्रओ प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस आशय से कि पर्यावरणीय क्षतिपूर्ति मद में प्राप्त धनराशि का वितरण मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला को उपलब्ध कराने का कष्ट करें।


मुख्य पर्यावरण अधिकारी
केन्द्रीय प्रयोगशाला

o/c Jk
20/3/2023



संदेश सं०

Ref. 11.40.11/UPPCB/CL/589/STP&CLTP-EC/22

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड UTTAR PRADESH POLLUTION CONTROL BOARD

दिनांक

Date ..24/3/23

पंजीकृत

सेवा में

मेसर्स 80 एम०एल०डी० एस०टी०पी० गू०पी०जे०एन०
नगर मनुना त्रिज, प्रयागराज-211001
(मेसर्स अलानी बाटर लि०,
गंगा पाल्पूरान कन्ट्रोल यूनिट, नैनी
गिर्जापुर रोड, प्रयागराज)

विषय: 10 एम०एल०डी०, एस०टी०पी० पोनघाट, प्रयागराज से शुद्धीकरण के उपरान्त निस्तारित किये जा रहे सीवेज/वाहिकाय निर्धारित मानकों के अनुरूप निस्तारित न किये जाने के दृष्टिगत पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने संबंधी।

महोदय,

कृपया उपरोक्त विषयक केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली के ई-मेल दिनांक 25.01.2023 का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा कतिपय एस०टी०पी० के आउटलेट से लिये गये उत्प्रवाह के नमूनों की विश्लेषण आख्या संलग्न कर बोर्ड को प्रेषित की गयी है, जिसके अन्तर्गत उक्त संदर्भित एस०टी०पी० की विश्लेषण आख्या भी सम्मिलित है। तत्क्रम में अवगत होना चाहे कि क्षेत्रीय निदेशालय, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा मा० उच्च न्यायालय द्वारा जानहित याचिका संख्या- 4003/2006 के अन्तर्गत पारित आदेशों के अनुपालन में दिनांक 28.09.2022 को मेसर्स 10 एम०एल०डी०, एस०टी०पी० पोनघाट प्रयागराज का निरीक्षण किया गया तथा एस०टी०पी० के आउटलेट से उत्प्रवाह के नमूनों का एकत्रण कर विश्लेषण किया गया (प्रति संलग्न)। केन्द्रीय प्रदूषण नियंत्रण बोर्ड से प्राप्त उक्त एस०टी०पी० के उत्प्रवाह की विश्लेषण आख्या में प्रचालकों की स्थिति निम्नवत् पायी गयी:-

क्र० सं०	एस०टी०पी० का नाम	नमूना एकत्रण की तिथि	पी०एच०	बी०ओ०डी० (मिग्रा०/ली०)	सस्पेन्डेड सॉलिड (मिग्रा०/ली०)
1	मेसर्स 10 एम०एल०डी०, एस०टी०पी० पोनघाट प्रयागराज	28.09.2022	7.53	57.8	9.36
	मानक (पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार द्वारा दिनांक 13.10.2017 को अधिसूचित मानक के आधार पर)		6.5-9.0	30	100

उक्त विश्लेषण आख्या के अनुसार एस०टी०पी० के आउटलेट से शुद्धीकृत उत्प्रवाह के लिये गये नमूनों में बी०ओ०डी० की मात्रा निर्धारित मानकों के अनुरूप नहीं पायी गयी।
अवगत कराना है कि शोधन के उपरान्त एस०टी०पी० के आउटलेट पर उत्प्रवाह की गुणवत्ता निर्धारित मानकों के अनुरूप नहीं पाये जाने की दशा में केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा निर्धारित गाइडलाइन्स के अनुरूप संबंधित इकाई के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किया जाना प्राविधानित है। तत्क्रम में एस०टी०पी० के आउटलेट पर उत्प्रवाह की गुणवत्ता मानकों के अनुरूप नहीं पाये जाने के दृष्टिगत निर्धारित गाइडलाइन्स के अनुरार निम्नानुसार पर्यावरणीय क्षतिपूर्ति आंकलित की गयी है।

टी.सी.-12V, विभूति खण्ड, गोमती नगर,
लखनऊ- 226010
दूरभा 522-2720831,
फैक्स 0522-2720764, 2720676
ई-मेल info@uppcb.com
वेबसाइट www.uppcb.com

T.C.-12V, Vibhuti Khand, Gomti Nagar
Lucknow - 226010
Phone : 0522-2720831, 2720828
Fax : 0522 - 2720764
Email : info@uppcb.com
Web Site : www.uppcb.com

S. N.	Name of STP	Total No. of Non- Complying Days	Total No. of Days (N)	S (Factor for Scale of Operation)	LF (Location Factor)	Total EC Imposed (In Rs.) EC = FI x N x R x S x LF
1	10 MLD Ponghat, Prayagraj	01 Day (28.09.2022)	1	1	1.25	25,000/-

अतः सक्षम अधिकारी के अनुमोदनोपरान्त उपरोक्तानुसार सार्वभौम गैरसह 10 एस०टी०पी०, एस०टी०पी० धोनघाट प्रयागराज पर दिनांक 28.09.2022 में कुल 01 दिन की अवधि हेतु ₹ 25,000/- (₹ 25 हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिसूचित की जाती है तथा यह निर्देशित किया जाता है कि उक्त धनराशि को उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ के यूनिवर्सल बैंक ऑफ इण्डिया, विभूति खण्ड, गंगती नगर, लखनऊ स्थित बैंक खाता संख्या-701502010002104 आई०एफ०एस०सी० कोड- UBIN0570150 में 15 दिन के अन्दर जमा कर जमा की गयी धनराशि का साक्ष्य मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ एवं क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, प्रयागराज को प्रस्तुत करना सुनिश्चित करें।

सक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत

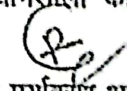
प्रमुख



मुख्य पर्यावरण अधिकारी
केन्द्रीय प्रयोगशाला

प्रतिलिपि:

- 1 प्रबन्ध निदेशक (ग्रामीण) उ०प्र० जल निगम, लखनऊ को सूचनाार्थ।
- 2 जिलाधिकारी, प्रयागराज को सूचनाार्थ।
- 3 सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनाार्थ।
- 4 महाप्रबन्धक, उ०प्र० जल निगम, प्रयागराज।
- 5 मुख्य पर्यावरण अधिकारी, वृत्त-2, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 6 क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, प्रयागराज को इस निर्देश साथ कि एस०टी०पी० से पर्यावरणीय क्षतिपूर्ति धनराशि निर्धारित समय सीमा में प्राप्त किया जाना सुनिश्चित करें एवं तदनुसार बोर्ड मुख्यालय को सूचित किया जाये।
- 7 लेखा प्रमारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस आशय से कि पर्यावरणीय क्षतिपूर्ति मद में प्राप्त धनराशि का विवरण मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला को उपलब्ध कराने का कट करें।


मुख्य पर्यावरण अधिकारी
केन्द्रीय प्रयोगशाला

O/c Jt
20/3/2023